

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2017.

NAME OF THE COMPANY: Shri Atul Nigam

v/s

M/s Asta Educational Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.

Order dated 09.01.2017

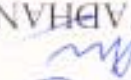
2.

37(ND)/2016 Shri Atul Nigam Vs. M/s Asta Educational

Pvt. Ltd & Ors.

Notice was not sent by the Petitioner's Counsel to the
other side as ordered on 08.12.2016. No representation is made. Both
parties are absent. For consequential orders list on 13.02.2017.

List on 13.02.2017.

SH.V.S.R. AVA  HANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member) 

Dated 09.01.2017